

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

No. MA 838 of 2001
(OA 1449 of 96)

Date of order : 7.3.2002

Present : Hon'ble Mr. B. P. Singh, Administrative Member

Hon'ble Mr. M. L. Chauhan, Judicial Member

D. K. MITRA

VS

UNION OF INDIA & ORS.

For the applicant : Mr. B. Mukherjee, counsel

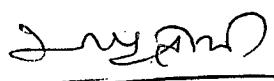
For the respondents: Ms. U. Sanyal, counsel

O R D E R

In this MA a prayer has been made for fixing an early date of hearing of the OA as the applicant is likely to retire by June, 2001. For the reasons stated in the MA as a special case we agree with the prayer made in the MA. OA be fixed on 3.5.2002 for hearing. MA stands disposed of.


MEMBER (J)

in



MEMBER (A)